BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 33/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.07.2017</u>

Name of the Company:

Renish Petrochem FZE

V/s.

Ardor Global Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. MAYJN K PAHWA

Apy.

PETITION 9F

12

2. ARJUNR, SMETH

ADV. L Solicitur

CORPORATE

DEDTOR

MAVIN PANLY

ORDER

Learned Advocate Mr. Navin Pahwa present for Operational Creditor/ Petitioner. Learned Advocate Mr. Arjun Sheth present for Respondent/ Corporate Debtor.

Learned Advocate Mr. Arun Sheth filed Vakalatnama for Corporate Debtor/Respondent.

For hearing, list the matter on 11.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of July, 2017.